

**Central Advisory Board of Education**

\*418. **Shri S. K. Razmi:** Will the Minister of Education be pleased to state:

(a) whether any meeting of Basic Education in Standing Committee of the Central Advisory Board was held recently;

(b) if so, the main recommendations of the Committee; and

(c) the steps, if any, taken or proposed to be taken to implement them?

**The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das):** (a) to (c). A statement is laid on the Table of the House. [See Appendix III, annexure No. 23].

**संस्कृत**

\*419. **डा० राम सुभग सिंह :** क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि शिक्षा मंत्रालय के तत्वावधान में हाल ही में हुए संस्कृत के अध्यापकों तथा प्राध्यापकों के एक सम्मेलन में एक संकल्प पास किया गया है जिसमें यह मांग की गई है कि संस्कृत अध्ययन का एक प्रखिल भारतीय बोर्ड शीघ्र ही बनाया जाये; और

(ख) यदि हां, तो उस पर क्या निर्णय किया गया है ?

**शिक्षा मंत्री के सभासद्विच (डा० एम० एम० दास) :** (क) हां जी, सम्मेलन ने एक संकल्प पास किया जिस में ऐसा बोर्ड बनाने की आवश्यकता प्रकट की गई है।

(ख) सम्मेलन की कार्यवाही अभी नैयार हो रही है।

**Indian Institute of Technology, Kharagpur**

\*420. **Shri Shree Narayan Das:** Will the Minister of Education be pleased to state:

(a) whether the full-time course in Industrial and Production Engineering at the Indian Institute of Technology, Kharagpur is in operation; and

(b) if so, the number of students who have undergone that course and those who are undergoing it now?

**The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das):** (a) and (b). A statement is laid on the Table of the House. [See Appendix III, annexure No. 24].

**Defence Services Officers**

\*421. { **Sardar Hukam Singh:**  
**Shri Bahadur Singh:**

Will the Minister of Defence be pleased to state:

(a) whether the Defence Services Officers have compulsorily to submit periodical reports about their financial position;

(b) if so, what is their general financial condition; and

(c) what percentage out of them is in debt ?

**The Deputy Minister of Defence (Sardar Majithia):** (a) No, Sir.

(b) Does not arise.

(c) The information is not available.

**Secretariat Appointments**

\*422. **Dr. Satyawadi:** Will the Minister of Home Affairs be pleased to state:

(a) the number of cases rejected by the U.P.S.C of direct appointments made in Class I and II Services in each Ministry during 1953, 1954 and 1955; and

(b) the number of cases in which those rejected persons have again been absorbed in service.

**The Deputy Minister of Home Affairs (Shri Datar):** (a) and (b). It is not clear what is referred to as direct appointments being rejected by the Union Public Service Commission. Direct appointments to Class I and Class II Services, except in cases specifically excluded from the purview of the Union Public Service Commission, have to be made in consultation with the Commission unless the appointments are such that they are not likely to last for more than one year. As, however, Union Public Service Commission selection, after due advertisement, naturally takes sometime, it often becomes necessary to make provisional appointments to carry on the work in hand. Such appointments are made on the clear understanding that persons so appointed will have to vacate unless they are themselves selected by the Union Public Service Commission, as soon as the Commission's nominees are ready to join the post. These instances do not amount to appointments made by Govern-